

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 28.09.21) :-

1. Total nos. of transactions	:-	1324
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1277
3. Total nos. of requests pending	:-	34

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections :- 27

1. MA – 468/2018
2. MA – 416/2019
3. WPC – 1555/2021
4. LPA – 558/2019 (File not received from the bench as reported by concerned section)
5. WPC – 2237/2015
6. ABA – 2262/2019
7. WPC- 6575/2016
8. FA- 326/2019
9. WPC- 1379/2021
10. LPA- 620/2018 (File not received from the bench as reported by concerned section)
11. MA- 42/2014
12. CR. APPL DB – 12/2015
13. WP CR. – 258/2018
14. ABA – 2057/2020
15. WPC – 3073/2021 (File not received from the bench as reported by concerned section)
16. WPC – 6626/2019 (Being issued)
17. WPC – 3350/2012
18. WPC – 3715/2015 (Being issued)
19. WPC – 3309/2017 (Being issued)
20. ABA – 4291/2021 (Being issued)
21. ABA – 7009/2021 (Being issued)
22. ABA – 6979/2021 (Being issued)
23. CR. REV. – 374/2013 (Being issued)
24. ABA – 4056/2021
25. MA – 633/2017
26. MA – 585/2018
27. MA – 187/2003

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

07

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)- TR- 2734230921114646- ABA- 4642/2020:- uploaded copy does not tally with original order i.e dated 06.10.2020.